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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

OA No.1872/89

NEW DELHI, this 21st April, 1994

Shri C.J. Roy, Member (J)
Shri S.R. Adige, Member (A)

Miss Indra Gidwani
Assistant
Ministry of Commerce
Udyog Bhawan, New Delhi .. Applicant

By Shri B.S. Mainee, Advocate

Versus

Union of India, through

1. Secretary
Ministry of Commerce
Udyog Bhawan, New Delhi
2. The Secretary
Ministry of Personnel & Home
Affairs, North Block
New Delhi
3. The Secretary
Min. of Food & Agriculture
Krishi Bhawan, New Delhi .. Respondents

By Shri N.S. Mehta, Advocate

ORDER (oral)

(By Hon'ble Shri C.J. Roy, Member (J))

Heard Shri B.S. Mainee, learned counsel for the applicant. He says that he is withdrawing this case and therefore the case may be dismissed as withdrawn. Permission is granted and the case is dismissed as withdrawn.

No costs.

Adige
(S.R. Adige)

Member (A)

in
(C.J. Roy)
Member (J)

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